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Government of India  
Ministry of Finance  
Department of Revenue

Notification  
No. 77/2014-Customs (N.T.)

New Delhi, the 16th September, 2014  
25, Bhadrapada, 1936 Saka

G.S.R.....(E).- In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) and in supersession of notification of the Government of India in the Ministry of Finance (Department of Revenue) No.14/2002- CUSTOMS (N.T.), dated the 7<sup>th</sup> March, 2002, published vide number G.S.R. 170 (E), dated the 7<sup>th</sup> March, 2002, the Central Board of Excise and Customs hereby appoints the officers mentioned in column (2) of the Table below to be the Principal Chief Commissioners of Customs or Chief Commissioners of Customs, for the areas falling within the jurisdiction of the Principal Commissioner of Customs or Commissioners of Customs, or as the case may be, and the Commissioner of Customs (Appeals), mentioned in the corresponding entry in column (3) of the said Table, namely:-

Table

Sl.No.	Designation of Officer	Area of Jurisdiction
(1)	(2)	(3)
1.	Chief Commissioner of Customs, Delhi	(i) Commissioner of Customs (General), Delhi; (ii) Commissioner of Customs (Airport), Delhi; (iii) Principal Commissioner of Customs, Air Cargo Complex, (Import), Delhi; (iv) Commissioner of Customs, Air Cargo Complex, (Export), Delhi; (v) Principal Commissioner of Customs, Inland Container Depot, Tughlakabad (Import), Delhi; (vi) Commissioner of Customs, Inland Container Depot, Tughlakabad (Export), Delhi; (vii) Commissioner of Customs, Inland Container Depot, Patparganj and other Inland Container Depots, Delhi; and (viii) Commissioner of Customs (Appeals), Delhi.
2.	Principal Chief Commissioner of	(i) Principal Commissioner of Customs (General),

	Customs, Mumbai, Zone -I	<p>Mumbai, Zone-I;</p> <p>(ii) Commissioner of Customs (Import-I), Mumbai, Zone-I;</p> <p>(iii) Commissioner of Customs (Import-II), Mumbai, Zone-I;</p> <p>(iv) Commissioner of Customs (Export-I), Mumbai, Zone-I;</p> <p>(v) Commissioner of Customs (Export-II), Mumbai, Zone-I; and</p> <p>(vi) Commissioner of Customs (Appeals), Mumbai I.</p>
3.	Chief Commissioner of Customs, Mumbai, Zone -II	<p>(i) Principal Commissioner of Customs (Nhava Sheva-I), Mumbai, Zone-II;</p> <p>(ii) Principal Commissioner of Customs (Nhava Sheva-II), Mumbai, Zone-II;</p> <p>(iii) Commissioner of Customs (Nhava Sheva-III), Mumbai, Zone-II;</p> <p>(iv) Commissioner of Customs (Nhava Sheva-IV), Mumbai, Zone-II;</p> <p>(v) Commissioner of Customs (Nhava Sheva-V), Mumbai, Zone-II;</p> <p>(vi) Commissioner of Customs (Nhava Sheva-General), Mumbai, Zone-II;</p> <p>(vii) Commissioner of Customs (Appeals-I), Mumbai--II; and</p> <p>(viii) Commissioner of Customs (Appeals-II), Mumbai-II.</p>
4.	Chief Commissioner of Customs, Mumbai, Zone-III	<p>(i) Principal Commissioner of Customs (I) - (Airport), Mumbai, Zone -III;</p> <p>(ii) Commissioner of Customs (II) - (Airport Special Cargo), Mumbai, Zone -III;</p> <p>(iii) Principal Commissioner of Customs (III) - (Air Cargo Complex- Import), Mumbai, Zone -III;</p> <p>(iv) Commissioner of Customs (IV) - (Air Cargo Complex-Export) Mumbai, Zone -III;</p> <p>(v) Commissioner of Customs (V) - (Air Cargo Complex-General) Mumbai, Zone -III;</p> <p>(vi) Principal Commissioner of Customs (Preventive), Mumbai; and</p> <p>(vii) Commissioner of Customs (Appeals), Mumbai - III</p>
5.	Chief Commissioner of Customs,	(i) Principal Commissioner of Customs (Port),

	Kolkata	Kolkata; and (ii) Principal Commissioner of Customs (Airport and Air Cargo Complex), Kolkata; (iii) Commissioner of Customs ( Preventive), West Bengal; and (iv) Commissioner of Customs (Appeals), Kolkata.
6.	Chief Commissioner of Customs, Chennai	(i) Principal Commissioner of Customs (I), Airport, Chennai; (ii) Commissioner of Customs (II), Chennai; (iii) Principal Commissioner of Customs (III), Chennai; (iv) Commissioner of Customs (IV), Chennai; (v) Commissioner of Customs (V), Chennai; (vi) Commissioner of Customs (VI), Chennai; (vii) Principal Commissioner of Customs (VII), Air Cargo Complex, Chennai; (viii) Commissioner of Customs (VIII) (General), Chennai; (ix) Commissioner of Customs (Appeals - I), Chennai; and (x) Commissioner of Customs (Appeals - II), Chennai.
7.	Chief Commissioner of Customs, Bengaluru	(i) Commissioner of Customs, Bengaluru City, Bengaluru; (ii) Principal Commissioner of Customs, Airport and Air Cargo Complex, Bengaluru; (iii) Commissioner of Customs, Mangalore; and (iv) Commissioner of Customs (Appeals), Bengaluru.
8.	Chief Commissioner of Customs (Preventive), Delhi	(i) Commissioner of Customs (Preventive), Delhi; (ii) Commissioner of Customs (Preventive), Amritsar; (iii) Commissioner of Customs (Preventive), Jodhpur; and (iv) Commissioner of Customs, Ludhiana.
9.	Chief Commissioner of Customs (Preventive), Patna	(i) Commissioner of Customs (Preventive), Patna; and (ii) Commissioner of Customs (Preventive), Lucknow.
10.	Chief Commissioner of Customs (Preventive), Tiruchirappalli.	(i) Commissioner of Customs (Preventive), Tiruchirappalli; and

		(ii) Commissioner of Customs, Tuticorin.
11.	Chief Commissioner of Customs and Central Excise, Cochin	(i) Commissioner of Customs, Cochin; and (ii) Commissioner of Customs (Preventive), Cochin.
12.	Chief Commissioner of Customs, Ahmedabad.	(i) Principal Commissioner of Customs, Ahmedabad; (ii) Commissioner of Customs (Preventive), Jamnagar; (iii) Commissioner of Customs, Kandla; (iv) Principal Commissioner of Customs, Mundra; and (v) Commissioner of Customs (Appeals), Ahmedabad.
13.	Chief Commissioner of Customs and Central Excise, Shillong.	Commissioner of Customs (Preventive), Shillong.
14.	Chief Commissioner of Customs and Central Excise, Hyderabad.	Principal Commissioner of Customs, Hyderabad.
15.	Chief Commissioner of Customs, Bhubaneswar	Commissioner of Customs, (Preventive), Bhubaneswar.
16.	Chief Commissioner of Customs and Central Excise, Meerut	Principal Commissioner of Customs, Noida.
17.	Chief Commissioner of Customs and Central Excise, Vishakhapatnam	(i) Principal Commissioner of Customs, Vishakhapatnam; and (ii) Commissioner of Customs (Preventive), Vijayawada.
18.	Chief Commissioner of Customs and Central Excise, Pune	(i) Commissioner of Customs, Pune; and (ii) Commissioner of Customs, Goa.

2. This notification shall come into force with effect from 15<sup>th</sup>October, 2014.

(R.P.Singh)  
Director to the Government of India  
[F. No. 437/48/2014- Cus IV]